NATIONAL COMPANY LAW TRIBUNAL
COURT-I, MUMBAI SPECIAL BENCH

Item 23

C.P.(IB)194/MB/2020

CORAM:

SH. SHYAM BABU GAUTAM	SHRI KISHORE VEMULAPALLI
HON'BLE MEMBER (T)	HON'BLE MEMBER (J)

ORDER SHEET OF THE HEARING ON **17.03.2023**

NAME OF THE PARTIES **: P.C Chanda & Company Pvt Ltd**

V/s

JK Surface Coatings Pvt Ltd

Appearance (via video-conference):

For the Applicant : None present

For the Respondent : None present

Section 9 of the IBC, 2016

ORDER

Court Convened through virtual hearing, however, the matter could not be heard due to paucity of time. List this Matter on Board on **03.05.2023.**

Sd/-
SHYAM BABU GAUTAM
Member (Technical)

Sd/-
KISHORE VEMULAPALLI
Member (Judicial)

Jagdish